OR

Rev Appl. filed by Si

Prasant Mathew on

behalf of Respondents

oi OA 160/97 which

was decided on 17-4-02

By Hon Mr. Justice R RK Innective

Hon Maj Gen K.K. Smastara. Am.

(By circulations)

Rev 56/02 OA 160/97

08.7.2002

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

This application is for review of the order dated 17.4.02 passed in OA 160/97. We have perused the order and the grounds stated in the review application. We do not find that the order suffers from any error apparent on the face of record calling for interference by way of review. The review application is accordingly rejected.

MEMBER(A)

VICE CHAIRMAN

Uv/